

**IN THE COURT OF SH. SAMEER BAJPAI, SPECIAL JUDGE (PC ACT) CBI-14
ROUSE AVENUE DISTRICT COURT, NEW DELHI**

EN-BLOC ADJOURNMENT OF CASES TILL 23.04.2021

Pursuant to the Order No. 2/R/RG/DHC/2021 dated 19.04.2021 issued by Hon'ble High Court of Delhi, in view of the alarming rise in the Covid-19 Cases, all the pending matters listed before this court till 23.04.2021 would stand adjourned en-bloc as under:-

Sl. No.	Date already fixed	New Date of Hearing
1	20.04.2021 (Tuesday)	17.05.2021 (Monday)
2	22.04.2021 (Thursday)	18.05.2021 (Tuesday)
3	23.04.2021 (Friday)	19.05.2021 (Wednesday)

(SAMEER BAJPAI)
SPL. JUDGE (PC ACT) CBI-14
ROUSE AVENUE DISTRICT COURT
NEW DELHI